

ITEM NO.6

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Civil Appeal No(s). 10079/2016

SBI LIFE INSURANCE CO. LTD.

Appellant(s)

VERSUS

DR. VIRENDRA PAL KAPOOR & ORS.

Respondent(s)

WITH

C.A. No. 10081/2016 (III-A)

C.A. No. 10080/2016 (III-A)

Date : 06-05-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Sanjay Kapur, AOR
Mr. Arjun Bhatia, Adv.
Ms. Akanksha Bhatia, Adv.

Mr. Parmanand Gaur, AOR

Mr. Avinash Singh, Adv.
Mr. Haaris Fazili, Adv.
Ms. B. Vijayalakshmi Menon, AOR

For Respondent(s) : Mr. Parmanand Gaur, AOR

Mr. Avinash Singh, Adv.
Mr. Haaris Fazili, Adv.
Ms. B. Vijayalakshmi Menon, AOR

Mr. Sanjay Kapur, AOR
Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

CIVIL APPEAL No.10079 OF 2016

Service of alternative arrangement notice is complete with regard to respondent no.1, but none has entered appearance.

Respondent nos.2 to 4 are duly represented.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

In the meantime, respondent no.3 may file counter affidavit, as prayed.

CIVIL APPEAL NO. 10081 OF 2016

Service of alternative arrangement notice is complete with regard to respondent no.1, but none has entered appearance.

Respondent nos.2 and 3 are duly represented.

Despite service being complete, none has entered appearance for respondent no.4.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

CIVIL APPEAL No. 10080 OF 2016

Service of alternative arrangement notice is complete with regard to respondent no.1, but none has entered appearance.

Respondent nos.2 to 4 are duly represented.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

GRACY L. BAWITLUNG
Registrar

pm